

**The Interim Resolution Professional Jivanjyot Motors Pvt. Ltd.  
Certifies the Constitution of Committee of Creditors as under:**

**List of Creditor alongwith list of CoC with voting rights as per Regulation  
13 and 17 respectively, of IBBI (Insolvency Resolution Process For  
Corporate Person) Regulations,2016**

**As on 09.11.2022**

Sr. No.	Name of the Creditors	Category of the creditors	Claimed Amount in Rs.	Admitted Provisionally Amount in Rs.	Amount under consideration in Rs. With remarks	% of Voting Shares
1.	Axis Bank Limited	Financial Creditor (secured-security interest on assets of CD)	5,96,12,740/-	5,96,12,740/-	Nil	100%
		<b>Total Rs.</b>	<b>5,96,12,740/-</b>	<b>5,96,12,740/-</b>	<b>Nil</b>	<b>100%</b>

  
Ajay Kumar Jain

Interim Resolution Professional in the matter of  
Jivanjyot Motors Private Limited

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IP Regn. No. IBBI/IPA-002/IP-N00415/2017-2018/11188  
Validity of Authorisation for assignment-28.11.2022

Place: Delhi  
Date: 09.11.2022